

**Office of Secretary (Revenue)/Member Secretary(SDMA)
Government of Goa**

No. 1/6/2/2020/RD(Part)/ 3317

Dated : 20/04/2020.

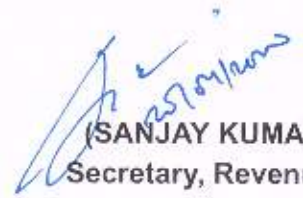
To,

1. All Secretaries, Government of Goa.
2. Collector/Chairperson (DDMA), North-Goa.
3. Collector/Chairperson (DDMA), South-Goa.
4. All HoDs, Government of Goa.

Sub: Minutes of the State Executive Committee : reg.

On 19/04/2020, the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meeting for necessary action. The same has approval of the Chairman, SDMA.


(SANJAY KUMAR)
Secretary, Revenue
Member Secretary, SEC & SDMA

Encl.: As above.

Copy to:

1. Secretary to Hon'ble Governor, Goa
2. Secretary to Hon'ble CM, Goa
3. PS to Chief Secretary, Goa

Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 19th April 2020

On 19/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri S.K. Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), including the Incident Commanders also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

1. **Status of COVID19:** Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa had seven positive cases of Covid-19, and all seven patients have recovered, the seventh case having recovered today. The recovered patients have been shifted to a Quarantine facility outside the Covid Hospital. 56 tests for Covid were done during the last 24 hours, on 3ARI/ILI patients, all of which were negative. Since 3rd April, when the last case was confirmed as positive, the State has conducted 598 tests for Covid and all have been negative. The SEC noted with caution that Goa had not yet faced any community transmission.
2. **On this achievement, Hon'ble CM, through phone, congratulated and appreciated the role played by the entire team of Officers and officials involved in this exercise, especially the team of doctors and paramedics led by Secretary Health, Ms Nila Mohanan. CM praised the dedication exhibited by the entire staff involved in the operation.**
3. Chairperson, SEC briefed all attendees including the Incident Commanders about the next phase of the lockdown, that would start from midnight of the intervening night between 19th and 20th April 2020. He emphasised the need for extra caution as a large number of activities have been included under the permitted category during the second phase of the lockdown. After a detailed discussion on the guidelines issued by the MHA on 15/04/2020 and its addendums issued thereafter, the SEC emphasised the following:
 - a. Incident Commanders should focus on field inspections to observe the implementation of the guidelines issued by the MHA, and should actively enforce cleaning of common spaces, such as toilets, lifts, staircases; no

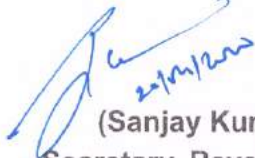
mixing of shifts; staggered timings for lunches, etc., in the permitted establishments as per the revised MHA guidelines.

- b. Public transport is not permitted. Special buses running for the Government staff and other healthcare workers, need to follow the norms of social distancing and other health safety standards.
 - c. Compulsory wearing of face cover in all public places, work places.
 - d. No pillion rider on motor-cycle; one driver and one person on the back seat in a car; goods vehicles can have two drivers and one helper.
 - e. Other conditions, as laid down in the revised guidelines of the MHA dated 15th April, 2020 and the various addendums issued thereafter.
4. The SEC was also informed that more than 1,000 Thermal guns have been procured. The departments can raise their demand to the office of Secretary, Health. Similarly, for the requirement of the masks for the Government, the department can write to the DMA, who will help cater to the demand of the Government departments, through GSUDA under NULM.
 5. Secretary Health informed that the house-to-house survey data is being examined. After screening the data, the department will prioritise the testing after collection of samples. The SEC asked the Secretary to explore the possibility of increasing the testing facilities.
 6. Secretary, Fisheries informed that he has shared the data with the Department of Fisheries, Government of India regarding the direct livelihood loss due to stoppage of fishing activities in the State of Goa, since the lockdown, which is about Rs. 118.44 crores as per the departmental assessment.
 7. Director, Transport informed that 206 buses would start plying from tomorrow. This facility will only be for the transportation of the Government servants and healthcare staff. The SEC asked the Director to give his requirements for the Thermal guns to the Secretary, Health.
 8. PCE(PWD) informed that water supply is normal. Tankers are being used in the areas where water sources have dried up due to the summer season. Also, water supply has resumed at Podocem, after installation of the pumps. He also confirmed that fans have been provided at the six border checkpoints, as earlier directed by the SEC. Michael De'Souza, Incident Commander informed that the water supply in Tuem is not adequate and needs immediate improvement. The SEC asked PCE(PWD) to visit the area with the Incident Commander to confirm the current status and take corrective action.
 9. CE(Electricity) informed that power supply had got disrupted in many areas due to heavy winds during the previous night. However, the normal power supply was restored soon thereafter.

10. Secretary, Civil Supply informed that supply of essential commodities is normal. Distribution of pulses (Toor Dal) received from NAFED would start after 1st May, in view of the testing requirements for quality checks by NABARD.
11. Collector, North-Goa informed that the Groceries-on-Wheels was sent near the border village of Viridi in Maharashtra, as suggested in the previous SEC meeting. However, the village-head confirmed that they have supplies of essentials as of now. The trip was then diverted to the nearby areas, within Goa.
12. The Nodal Officer (Foreigners) informed that till date 5018 foreigners have left Goa in 26 special ferry flights.
13. As directed by the SEC yesterday, the Excise Department has ordered sealing of all premises/bonds/godowns of wholesaler and manufacturing units till the end of Lockdown to prevent any attempt to sell liquor in clandestine manner. The department has also taken an action on illegal sale of liquor by a licensee of Mormugao from his residence. In this raid, the department has seized 319 cases of liquor worth Rs.9 Lakh.
14. Excise Commissioner informed that 10 liquor manufacturing units have produced 2.45 lakhs liter sanitizers till date.
15. CR Garg, District Observer informed that the price of atta/wheat is stable as compared the prevailing prices before the lockdown. However, prices of pulses need to be watched, especially that of Masoor and Toor daal though the prices have come down during the last few days. And, he further observed that the prices of edible oils are slightly lower as compared the prevailing prices before the lockdown.
16. Director, Panchayat and DMA informed that pre-monsoon and disinfection work is going on in all Panchayats/municipal areas.
17. The Nodal Officer for Quarantine facilities informed that 12 individuals were in the quarantine facility at Mayem Residency, and four at Acron Homes at Candolim. He is visiting these facilities regularly.
18. Secretary, Finance informed that a special SLBC meeting has been called to discuss the issues related to credit flow and deferral of loan installment in the State. The meeting would discuss the possible steps to be taken for the revival of economic activities in the State.
19. PCCF informed that a tiger had allegedly killed a cow in the Mhadei wildlife sanctuary. The department has processed the case for compensation to the affected party, and has also increased the patrolling in the area to prevent the repetition of such incidents.

20. Shri Kunal, District Observer asked for the provisioning of the face shield for the staff deployed at the border checkposts. The SEC asked Secretary Health to procure 200 face shields to meet the urgent demand, 100 for each district.
21. Secretary, Agriculture informed that vegetable supply has got strained since the past two days, as the vegetable *Mandi* was closed in Belagavi. Collector, South-Goa confirmed that the market has opened today.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.



(Sanjay Kumar)
Secretary, Revenue

Member Secretary, SEC & SDMA

List of Special Invitees

1. Shri. Daulat Hawaldar, Secretary Finance.
2. Shri Subhash Chandra, PCCF
3. Jaspal Singh, IGP.
4. Shri Santosh Kumar, Add. PCCF.
5. Ms Nila Mohanan, Secretary, Health
6. Shri Amit Satija, Commissioner, Excise
7. Shri P. S. Reddy, Secretary, Fisheries
8. Shri Kunal, CEO Goa.
9. Shri Parmaditya, DIG
10. Shri Keshav Kumar CF(C)
11. Shri J. Ashok Kumar, Secretary, Tourism
12. Shri Sanjay Grihar, Secretary, Panchayats.
13. Shri Kuldeep Singh Gangar, Secretary Agriculture.
14. Shri C.R. Garg, Secretary, Law
15. Ms Isha Khosla, Secretary, Civil Supply.
16. Ms R. Menaka Collector North.
17. Shri Ajit Roy Collector South.
18. Shri Tariq Thomas, DMA
19. Ms Vandana Rao. Director Education.
20. Shri. Shashank Tripathi.
21. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
22. Shri R. G. Keni, Chief Engineer (Electricity)
23. Shri Narayan Gad, Director Panchayat
24. Shri Shrikant Patil C.E. (WRD)
25. Shri Rajan Satardekar Director (Transport)
26. Ms Meghana Shetgaonkar Director Information And Publicity.

INCIDENT COMMANDERS PRESENT

1. Shri Vivek H. P.
2. Ms. Mamu Hage
3. Shri Michael D'Souza
4. Shri Sanjiv Gadkar.
5. Shri Mahesh Khorjuenkar
6. Shri Sanjit Rodrigues.
7. Ms Deep Shikha Sharma
8. Shri Ajit Panchwadkar,
9. Shri Gaurish Shankhwalkar,
10. Shri Kuldeep Sharma,
11. Shri A. Jabestin ,
12. Shri Deepak Dessai,
13. Shri Anisha Kalkoor,
14. Shri Santosh Kundaikar,
15. Shri Hemant Kumar,

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE

Date:- 19/04/2020

Time:- 16 : 00 hrs (Cumulative)

TABLE 1: LAW & ORDER

Sr No	State/UT	Total number violation of Lock down/curfew orders	Remedial Steps taken against violations mentioned in column -3				Total Number of Law & Order incidents reported	Action taken on incidents of Law & Order reported in Column -5	Remarks
			Total Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (In Rs)			
1	Goa Total	28538	804	357	449	3587400		1. Strict enforcement of the lockdown is being enforced with simultaneous persuasion by patrolling staff to comply with the conditions of lockdown 2. Appeal on Social Media through appropriate posters 3. Video clips appeal to Citizens/Religious places against gathering 4. Meetings with religious heads 5. Patrolling has been intensified all over Goa and Naksas have been deployed at all exit points. 6. Traffic staff has been deployed along with district police at nakahands	
		Cases:- 449 M. V. Challans:- 28089							
	North Goa	7893	312	147	207	866550	--		
	South Goa	20645	492	210	242	2720850	--		

Movement of Trucks (Last 24 Hrs.)

Date 19.04.2020 at 08.00 hrs (w.e.f 31.03.2020)

No. of Trucks	INWARD						OUTWARD					
	08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs)		08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs)	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	23	31	4	17	436	487	228	107	107	54	5706	2670
Rice	0	3	2	2	232	375	0	1	1	0	7	12
Sugar	1	1	1	0	108	35	0	0	0	0	3	0
Pulses	2	0	4	0	380	83	0	1	0	0	9	6
Milk	7	2	19	4	539	89	0	0	2	0	36	4
Vegetable	9	3	71	17	2185	310	2	0	0	0	20	19
Fuel	1	0	0	0	24	23	0	0	0	0	10	1
LPG	4	1	0	3	116	172	2	0	6	0	145	16
Fruit	17	8	34	35	891	497	1	1	1	0	32	32
Eggs	0	1	0	2	12	25	0	0	0	0	13	0
chicken (live/Processed)	0	0	38	0	205	0	0	0	0	0	12	0
Meat (live/Processed)	0	0	0	0	3	2	0	0	0	0	0	0
Others	95	37	65	56	2308	896	47	43	75	31	1786	757
Total	159	87	238	136	7449	2994	280	153	192	85	7279	3517
Grand Total	246		374		10443		433		277		10796	

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 19/04/2020

Name of the State : GOA

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: Hemant Kumar, IAS.
(State Control Room i/c: 7875015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / industry where they were working	Remarks/ additional information
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO		
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)
North Goa	11	0	377	0	08	5	5000	1600		1) Dry ration provided to 978 persons 2) 3 Grocery-on-Wheels buses are supplying groceries 3) Three meals are provided to all persons in shelter homes
South Goa	06	0	437	0	88	7	5150	2210		1) Dry ration provided to 1347 persons 2) 3 Grocery-on-Wheels buses are supplying groceries 3) Dry ration provided to 7 persons by NGO in Quepem Taluka
	17	0	814	0	96	12	10150	3810		

Note:

- 1) Goa does not have any COVID-19 hotspot.
- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
- 3) 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
- 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.



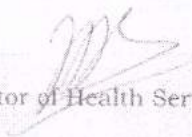
Date: 19/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 19.04.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00	1794
2	Contacts under Facility Quarantine	00	202
3	Suspects under Hospital Isolation at GMC	03	162
4	No. of samples sent for testing	68	826
5	No. of reports received	64	780
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	01	07

- Out of 110 Samples pending for testing, 64 are Negative – 46 Reports Awaited.
- At present patient in isolation ward GMC- 09
- At present patient in isolation ward North Goa District Hospital-01
- 7th COVID-19 patient at COVID hospital, Margao is cured and discharged and put on facility Quarantine.
- 02 cured patient completed 7 days facility Quarantine and now placed under home Quarantine for next 7 days.
- At present Cured patients under Quarantine at Acron Seaway Resort, Candolim- 05


Director of Health Services